

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 673/(MAH)/2017

**CORAM:**

### Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Aditya Enterprises  
V/s  
Rajratan Exim Pvt. Ltd.

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	MIS Aditya Suleyman JII Project Salesman	Partner	

## ORDER

TCP No. 673/I&BP/NCLT/MB/MAH/2017

Petitioner is present. Petitioner ~~stating~~ that he filed Form – 5 instead of Form-1. The Petitioner is given seven days' time to file the correct Form and also to serve a copy to the other side intimating the next date of hearing.

List this matter for hearing on 5.12.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)